

**IN THE NATIONAL COMPANY LAW TRIBUNAL
"CHANDIGARH BENCH, CHANDIGARH"**

**CA No.42/2018
with
CP NO.265/Chd/Pb/2017**

**Under Section 241
of Companies Act, 2013**

In the matter of:

Kamaljit Singh Toor
Resident of 450, Model Town
Jalandhar.

...Petitioner

Vs.

1. Registrar of Companies,
Chandigarh
2. Teg Bahadur Hire Purchase Pvt.Ltd.
Ranjit Nagar, Police Lines Road,
Jalandhar
3. Jagjit Singh
Resident of 450, Model Town,
Jalandhar.
4. Baljinder Singh
Resident of 450, Model Town,
Jalandhar.

...Respondents

Order delivered on : 16.02.2018

Coram: Hon'ble Mr.Justice R.P.Nagrath, Member (Judicial)

For the Petitioner : Mr. Deepankur Sharma, Advocate

ORDER (Oral)

A prayer is made in this application for withdrawal of the main petition on the ground that the parties are making efforts to settle the dispute. The application is allowed and the Company Petition being CP No.265/Chd/Pb/2017 is dismissed as withdrawn.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

February 16, 2018
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